

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION No. 2488**  
TO BE ANSWERED ON 1.8.2016

**DEVELOPMENT OF TRIBALS**

2488. SHRI JITENDRA CHAUDHURY  
SHRI J.J.T. NATTERJEE

Will the Minister of TRIBAL AFFAIRS be pleased to state?

- (a) whether the Government has taken cognizance of socio-economic, educational and health status of the tribals in the country;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether incidents/cases of attacks and exploitation of the tribal communities are on the rise in the country;
- (d) if so, the details thereof and the reaction of the Government thereto along with the steps taken by the Government in this regard;
- (e) whether the access to health services is still not satisfactory for the tribals in the country and if so, the details thereof along with the corrective steps taken/being taken by the Government in this regard; and
- (f) the other steps taken/being taken by the Government for overall development of tribals in the country?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH SUMANBHAI BHABHOR)

- (a) & (b): Yes, Madam. Government has adopted a multi-pronged strategy for overall development of tribal people across the country, which includes support for education, health, sanitation, water supply, skill development, livelihood, etc. Major part of infrastructure development and provision of basic amenities in tribal areas / regions in the country is carried out through various schemes / programmes of concerned Central Ministries and State Governments concerned, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps.
- (c) & (d) No such instance has been reported by State Governments /UT Administrations.

(e) Public Health being a State subject, the primary responsibility to provide affordable health care services to the people including tribal population lies with State/UT Government. However, under the National Health Mission (NHM), support is provided to States /UTs to strengthen their health system including for setting up/upgrading public health facilities, augmenting health human resource on contractual basis for provision of equitable, affordable healthcare to all its citizens particularly the poor and vulnerable population including tribal population based on requirement posed by the State in their Programme Implementation Plans.

(f) All tribal district, whose composite health index is below State average have been categorized as High Priority District (HPD) and all tribal districts that are not HPDs have been designated as Special Focus District (SFDs). These HPDs receive higher per capita funding, enhanced monitoring and focussed supportive supervision. Further the HPDs and SFDs are encouraged to adopt innovative approaches to address their peculiar health challenges. Technical support from all sources is being harmonised and aligned with NHM particularly in these districts to support implementation of key priority intervention packages. Norms for Tribal areas for establishing health facilities, Human resource, ASHAs, MMUs etc. are comparatively relaxed.

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